January, 1953 and his recommendations on developing coconut plantations and exterminating pests, have not been received yet.

(d) Does not arise.

Shri S. C. Samanta: In reply to part (b) the hon. member said that arrangements are being made. May I know what arrangements are being made?

Dr. P. S. Deshmukh: Sir. all the necessary arrangements that are reouired for this are being made.

Shri P. T. Chacko: May I know, Sir, whether the duties of this officer include the looking after of the cultivation in the near islands of Nicobar?

Dr. P. S. Deshmukh: Sir. it will depend upon what he has to say. I do not know. It may be that the work in these islands alone will probably occupy the whole of his time. It is too early to say. He has just gone there.

Shri P. T. Chacko: Is this officer working under the Central Cocount Committee?

Dr. P. S. Deshmukh: Yes, Sir,

Shri Dabhi: May I know. Sir. the extent of the area of these plantations. their ownership and their annual output of copra?

Dr. P. S. Deshmukh: I have not got the information here.

Shri N. Sreekantan Nair: May I know. Sir. whether this officer has met with any success in the development of cultivation and in exterminating the pests in the coconut plantations?

Shri Kidwai: I am afraid the hon. member does not care about the answer that the officer reached there only at the end of January, 1953.

Shri M. L. Dwivedi: May I know, Sir, if any steps have been taken by the Development Officer in Andamans for the removal or extermination of a special kind of pest which is eating the coconuts?

**Dr. P. S. Deshmukh:** As has already been pointed put, he reached there only a month ago.

Shri P. T. Chacko: For developing coconut cultivation in these islands. may I know, Sir, whether Government are sending agriculturists who have actual experience in the field?

Mr. Deputy-Speaker: These are all suggestions for action.

## FOOD REQUIREMENTS

Oral Answers

\*815. Shri L. N. Mishra: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of deficit in rice and wheat compared to country's requirements for the year 1953; and

(b) the sources to fill up the gap?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) and (b). It is estimated that about 8 to 9 lakh tons of rice and 17 to 18 lakh tons of wheat will have to be supplied to the deficit states under the Basic Plan for the year 1953. It is expected to meet a large perition of the rice deficit from internal sources; and the rest from imports. In the case of wheat we expect an internal surplus of about 2 lakh tons.

Shri L. N. Mishra: May I know what States are surplus and what States are deficit in their requirements?

The Minister of Food and Agriculture (Shri Kidwai): Ali the States that produce more than what they require are supposed to be surplus and the others are deficit.

Shri L. N. Mishra: May I know whether there is some proposal to import wheat from some countries in lieu of jute goods?

Shri M. V. Krishnappa: We have entered into a barter agreement with Argentina tor the supply of wheat. We supply them hessian for which they supply us wheat.

**Shri L. N. Mishra:** May I know the quantity of jute exported and the wheat imported?

Shri Kidwai: 40,000 tons of jute has been exported and I think about 2,50,000 tons of wheat has been obtained.

सेठ गोविन्द दास : क्या में जान सकता हूं कि बाहर से इस वर्ष कितना गेंह और कितना चावल आने वाला है।

श्री **किदवई** : उम्मीद तो यह है कि बहत कम आयेगा ।

**सेठ गीविन्द दास**ः कम तो आयेगा लेकिन में जानना चाहता हूं कि कितना आयेगा।

Shri M. V. Krishnappa: 19 lakh tons of wheat we have to import this year.

सेठ गोविन्द दास : और चावल ?

Shri M. V. Krishnappa: Seven lakh tons, milo 3 lakh tons and altogether about 29 lakh tons of foodgrains.

Shri V. P. Nayar: What is the minimum per capita requirement of rice and wheat on the basis of which this deficit is calculated?

**Shri Kidwai:** It is calculated on the basis of the consumption in the rationed area.

Shri V. P. Nayar: I asked about the estimated requirement.

Shri Kidwai: I think recently a sample survey was held and a book was published which gives all this information. I hope the hon. Member has read it.

Shri Velayudhan: May I know, Sir, whether the demands made by the Madras and Travancore-Cochin Governments were met?

Shri Kidwai: The demands made by Madras and Travancore-Cochin Governments have been fully met.

Shrimati Renu Chakravartty: May I know that in view of the fact that the figures of the Indian Statistical Institute say that both consumption as well as production is higher than before, is it on that basis that this has been calculated or on any other basis?

Shri Kidwai: It has been found that the amount of consumption and production is actually what has been stated there, but the margin that has been left out will meet our requirements. That has been the margin for 3 or 4 years and on that basis it has been calculated.

Shri S. V. Ramaswamy: Have the requirements of Madras State been fully met?

Shri Kidwai: Whatever Madras requires, it will get.

Shri P. T. Chacko: Has the attention of the Government been drawn to the statement made by the Food Minister of Travancore-Cochin that the ration of 6 ounces cannot be increased because of want of supply?

Shri M. V. Krishnappa: They were getting  $4\frac{1}{2}$  ounces last year and this has been increased to 6 ounces. All this will depend upon the supply available, from procurement as well as from imports; it all depends upon the availability.

Shri C. D. Pande: May I know whether U.P. has got any rice ration now? Shri Kidwai: In U.P. they used to procure rice and supply it to the ration shops. They are not now procuring as they previously did. Leaving something to the consumers they are procuring very little.

Shri B. S. Murthy: Sir, may I know what are the countries from which rice has to be imported and may I know whether it is also on the barter system?

Shri Kidwai: Rice may be imported from China and also from Burma and Siam. We have not yet decided from where to import.

## LABOUR WELFARE OFFICERS

\*816. Shri K. C. Sodhia: (a) Will the Minister of Labour be pleased to state the number and names of Centres at which Labour Welfare Officers are trained at present and the capacity of each?

(b) Is there a proposal to increase such Centres and if so, when and at what places?

(c) What are the qualifications required for admission for training as Welfare Officers?

The Minister of Labour (Shri V. V. Giri): (a) There is no special Institute for the training of Labour Welfare Officers but some of the Institutes where training in Social Welfare subjects is provided are:—

- (1) the Tata Institute of Social Sciences, Bombay.
- (2) the Delhi School of Social Work, Delhi.
- (3) Faculty of Social Work, M.S. University, Baroda.
- (4) Department of Social Work, Calcutta University.
- (5) Madras School of Social Works.
- (6) Patna University.

Information regarding their training capacity is not available.

(b) Information is not available.

(c) In so far as the training arranged by the Government of India for their own, as also for the officers of the State Governments is concerned, the following qualifications have been prescribed by them for selecting candidates who are trained at the University of Calcutta:—

> (i) The candidate must be below 40 years of age;